IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

12. **C.P. (IB)/99(MB)2024**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **03.05.2024**

NAME OF THE PARTIES: Reliance Commercial Finance Limited
Vs.
Arion Movie Productions Private Limited

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

O R D E R

1. Mr. Siddha Pamecha i/b Thodur Law Associates, Ld. Counsel for the Financial Creditor present. None present for the Corporate Debtor.

2. Ld. Counsel for the Financial Creditor seeks time to file information for establishing the confirmation of the debt by the Corporate Debtor. Time granted as last chance.

3. List this matter for further consideration on **10.06.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

03.05.2024 / *Bmb*